

tubulars to meet its needs of expanded oil drilling and exploration; and

(c) what is the indigenous capacity to manufacture such tubulars?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a)

No; Sir.

(b) Yes, Sir Tubulars are being purchased on an annual basis keeping in view the planned drilling meterage.

(c) Approximately 340 tonnes per month.

Procedure Prescribed for imposing Penalty

2113. **SHRI K. M. MADHUKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Bombay High Court, in a case (1976 LIC 934), has given the verdict that forfeiture of the past services resulting in Break-in-Service cannot be imposed on any Government Servant without following the procedure prescribed for imposing the penalty; and

(b) if so, whether the break-in-services imposed on large numbers of Railway employees for May 1974 Rail Strike are being reviewed in the light of the above mentioned Court's judgement?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a)

and (b). The judgement of the Bombay High Court relating to certain employees of the Office of the Comptroller and Auditor General of India, has no application to the Railway employees who are governed by the statutory provisions of their own contained in the Indian Railway Establishment Codes. However, break in services in the case of employees for participating in the illegal strike

of May 1974 have since been condoned excepting employees charged with sabotage, violence and intimidation.

Accommodation on Sleeper Coaches for T.T.Es. of Olavakkot Division (Southern Railway)

2114. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Travelling Ticket Examiners (Sleeper Sections) Olavakkot Division, Southern Railway are not provided with suitable accommodation on sleeper coaches; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). No. A seat is earmarked for the T. T. E. manning the sleeper coach.

Inadequate facilities in Quarters at Jullunder, Delhi and Bhatinda

2115. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations from the employees regarding bad sanitary condition, non-whitewashing and inadequate facilities in the Railway quarters in Jullunder, Delhi, Bhatinda and other stations of Northern Railway; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes, except Bhatinda station.

(b) Representations are received from the staff in regard to sanitary conditions, whitewashing and repairs to staff quarters, improvements such

as providing individual taps, individual latrines and baths to Quarters of Class IV staff, improvement to drainage and roads etc. It is the constant endeavour of the Railway Administration to keep Railway premises, including Railway quarters and colonies, neat and tidy. White-washing of staff quarters is done once in 2/2½ years except in the case of quarters for class IV staff where this is done annually. Repairs to quarters like replacement of broken doors and windows, repairs to floors, drains etc. are carried out as and when required and every effort is made to keep the quarters in good state of maintenance.

Complaints have also been received regarding inadequate facilities in the old type railway quarters built in the pre-Independence days. The Railway Administration is aware of the problem. Basic facilities lacking in some of these quarters will be provided on a programmed basis according to the availability of funds. Quarters which have outlived their normal life and are beyond economic repairs are progressively replaced by new quarters. While the old type I quarters (for low paid staff) were one room tenements, newly built type I quarters are two-roomed.

Sanitising of dry type latrines and provision of individual latrines and bath rooms where community latrines exist at present are also being done according to the availability of resources.

Supply of Oil to Nepal

2116. SHRI M. S. PURTY: Will the Minister of PETROLEUM be pleased to state:

(a) the quantity and the price at which oil has been supplied by India to Nepal during last two years; and

(b) whether the supplies to Nepal were made out of the country's own reserves or these are specially arranged on behalf of the Government of Nepal from the Arab countries?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): (a) the quantity of petroleum products supplied by India to Nepal during the last two years is as follows:

Year	Quantity	
	(Metric Tonnage)	
1974	.	64,401
1975	.	77,998

It will not be in the public interest to disclose the information about price at which the above quantity has been supplied.

(b) Until 1974, supplies of petroleum products to Nepal were made out of our own availability. From January 1975 onwards, supplies to Nepal are being made on product exchange basis against imports arranged by the Nepal Oil Corporation.

Work on Apta-Dasgaon Railway

2117. SHRI SHANKERRAO SAVANT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Planning Commission has been approached for sanctioning the work only on the Apta-Dasgaon section of the West Coast Railway;

(b) if so, with what result; and

(c) when will the work on this section be started?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a)